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Date: 12/12/2025

(2024) 02 DRAT CK 0012

Debts Recovery Appellate Tribunal, Mumbai Bench

Case No: M.A. No. 14 Of 2024 In Appeal on Diary No. 1603 Of 2023

Deep Motors Gallery & Ors

APPELLANT

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RBL Bank Ltd RESPONDENT

Date of Decision: Feb. 5, 2024

Hon'ble Judges: Ashok Menon, Chairperson

Bench: Single Bench

Advocate: Meenu P., M.V. Kini & Co

Final Decision: Disposed Of

Judgement